C.P. NO. 221/1996 in O.A. NO.2295/1995

New Delhi this the 13th day of September, 1995.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

- Banmali Dass S/O N. L. Das, R/O E-19, Rouse Avenue, New Delhi-110002.
- 2. Sanjay Kumar Das S/O
  Banmali Das, R/O E-19,
  Rouse Avenue,
  New Delhi-110002.

. Patitioners

( By Shri J. K. Bali, Advocate )

## -Versus-

- Shri N. P. Singh, Secretary, Ministry of Urban Affairs and Employment, Nirman Bhawan, New Delhi.
- Shri H. A. Yadav,
   Director,
   Directorate of Printing,
   'B' Wing, Nirman Bhawan,
   New Delhi.
- Shri T. N. Banerjee, Manager, Govt. of India Press, Minto Road, New Delhi.
- Shri D. D. Saxena, Manager, Govt. of India Press, Ring Road, New Delhi.

Rospondents

## O R D E R

CHETTUR SANKARAN NAIR, J., CHAIRMAN -

Learned counsel for petitioners seeks leave to withdraw the petition and seek appropriate remedica, should occasion arise. Reserving freedom to do so, we dismiss the petition as withdrawn.

Dated, 13th September, 1996.

R. K. Ahooja )
Member (A)

(Chettur Sankaran Nair, J.)
Chairman

B

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